GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:1086 ANSWERED ON:02.08.2006 PREPARATIONS FOR BEIJING OLYMPICS Fanthome Shri Francis

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the preparations have been started for the country's representation in the Beijing Olympics;
- (a) if so, the details thereof;
- (b) if not, the reasons therefor;
- (c) whether the Union Government proposes to systematically monitor the progress made in this regard; and
- (d) if not, the alternative plans/arrangements to be made for this purpose?

Answer

THE MINISTER OF PANCHAYATI RAJ AND YOUTH AFFAIRS & SPORTS (SHRI MANI SHANKAR AIYAR)

(a) to (c): The development of sports and scouting and nurturing of talent in various sports disciplines including preparation of sportspersons and teams is primarily the responsibility of the National Sports Federation (NSF) concerned. However, the Government of India supplements the efforts of the NSFs by providing financial assistance for purchase of equipment, scientific support and training by Indian and foreign coaches, participation in international events abroad, holding of international & national tournaments in the country, sending teams abroad for training-cum-participation in international tournaments etc., as per programmes agreed to in the Long Term Development Plans(LTDPs).

Accordingly, preparation of teams /sportspersons for major international events like Asian/Commonwealth/SAF/Olympic Games is an ongoing process. Long-term Development Plans(LTDP) over the four-year cycle for each discipline are made by the National Sports Federations (NSFs) concerned in consultation with the Sports Authority of India (SAI). These LTDPs are reviewed every year by SAI in consultation with NSF concerned and revised on the basis of the performance of teams in various international/national events.

Besides this, financial assistance is also provided to outstanding sportspersons for purchase of equipment, scientific support and training & participation within country and abroad under the `Scheme relating to Talent Search & Training` and `National Sports Development Fund.

(d) & (e) : The performance of teams/sportspersons and the LTDPs are reviewed regularly.